


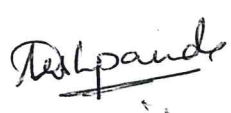
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

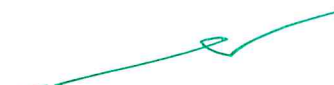
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 127/BB/ 2017	-	For hearing	Rule-6 of IB	Kings Wood Suppliers Pvt. Ltd. Vs Associate Décor Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANUPAMA HEBBAR KEYSTONE PARTNERS 9449041400	Respondent	
	Uday Shankar Associates 9482848179	Operational Creditor	

ORDER

Counsel for Petitioner is present. She has filed compliance memo alongwith annexure. Registry to verify and put up note on the compliance memo. Counsel for Respondent is present. He has filed Memorandum seeking adjournment. Time extended finally till 07/12/2017.


Member (T)


Member (J)